

(c) Out of the total number of institutions as given in part (a) above, 1,029 Arts Colleges and 35 Colleges for Engg. and Technology are run by private bodies

Post Offices in Private rented Buildings

2409. Shri Dhuleshwar Meena:
Shri Ramaachandra Ulaka:
Shri Heerji Bhal:
Shri K. Pradhani:

Will the Minister of Communications be pleased to state:

(a) the number of Post Offices in the country at present;

(b) the number of such Offices accommodated in the private rented buildings, and

(c) the annual rent being paid for these offices buildings?

The Minister of State in the Departments of Parliamentary Affairs and Communications (Shri I. K. Gujral): (a) 97,490

(b) and (c) The data is being collected and the information will be laid on the Table of the Sabha

Migrants from East Pakistan

2410. Shri Dhuleshwar Meena:
Shri Ramaachandra Ulaka:
Shri K. Pradhani:
Shri Heerji Bhal:

Will the Minister of Labour and Rehabilitation be pleased to state:

(a) the number of migrants from East Pakistan who came to India upto March, 1967 and who applied for house building and land loans within the specified time; and

(b) the number of applicants who e applications have not yet been attended to and the reasons therefor?

The Minister of State in the Ministry of Labour, Employment and Rehabilitation (Shri L. N. Mishra): (a) and (b). It is presumed that information is required in respect of new

migrants from East Pakistan, who have arrived after 1-1-1964. Rehabilitation assistance is given to such new migrants who have sought admission in the camps set up by Government. No time limit has been prescribed for applying for house building and other loans for such persons

The number of persons who applied for house building and land loans and the number of applications pending and the reasons therefor are being collected. The requisite information will be laid on the Table of the Sabha as soon as it becomes available.

Central Government Employees subjected to 'Gherao' in West Bengal

2411. Shri Parthasarathy: Will the Minister of Home Affairs be pleased to state:

(a) whether any Central Government employees in West Bengal have been subjected to Gherao;

(b) if so, then number and designations; and

(c) the steps taken by the Central Government to ensure adequate protection to them?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) and (b) Information is being collected and it will be laid on the Table of the House as soon as possible.

(c) All administrative authorities have been instructed to seek the help of the police whenever there is a case of Gherao, involving criminal offences like wrongful restraint, wrongful confinement, criminal trespass or incitement to commit offences.

Agricultural Labour Enquiry Committee

2412. Shri S. C. Jha: Will the Minister of Labour and Rehabilitation be pleased to state:

(a) whether it is a fact that a Third Agricultural Labour Enquiry Committee has been set up to probe into the